Written Answers to

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) The details of new National Highways declared by Government of India in Vidarbha region of Maharashtra State areas given below:

Date of Notification	NH No.	Length in Vidarbha region
22.3.2014	NH-161	92 Km.
22.3.2014	NH-361	236 Km.
22.3.2014	NH-363	7 Km.
21.3.2014	NH-753	48 Km.
21.3.2014	NH-753A	116 Km.
21.3.2014	NH-930	250 Km.
	22.3.2014 22.3.2014 22.3.2014 21.3.2014 21.3.2014	22.3.2014NH-16122.3.2014NH-36122.3.2014NH-36321.3.2014NH-75321.3.2014NH-753A

Condition of Moradabad-Corbett National Park Highway

3476. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that the Highway (SH45) from Moradabad to Corbett National Park *via* Bazpur is in a very bad shape due to large number of huge pot holes causing innumerable difficulties to the commuters especially the tourists visiting the Corbett National Park;

(b) if so, the reasons for indifferent attitude of Government in proper upkeep of this important highway; and

(c) the immediate steps taken by Government for repair and regular maintenance of this important highway?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) This Ministry is primarily responsible for the development and maintenance of National Highways in the country. Accordingly the development and maintenance of the State Highway No. 45 from Moradabad to Corbett National Park *via* Bazpur rests with the concerned State Governments.

Circular road between North-Eastern States

3477. SHRI PANKAJ BORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to set up circular road within the six North-Eastern States;

Unstarred Questions

- (b) if so, the details thereof; and
- (c) the present status of eight national highways of the North-Eastern Region?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) No, Sir.

(b) and (c) Does not arise.

Replacement of Motor Vehicles Act

3478.DR. K.P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering to replace the antiquated Motor Vehicles Act with a fresh legislation due to ineffectiveness of the old law;

(b) if so, the details thereof;

(c) whether Government is considering to adopt the UK's road safety legislation which is considered one of the best in the world in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Ministry of Road Transport and Highways is working on a proposal to replace the "Motor Vehicles Act, 1988" with a new Act which will *inter alia* facilitate technological intervention and information technology based systems to ensure efficient and safe transport systems in the country. State Governments/Union Territory Administrations have been requested to send their view on the new legislation.

(c) and (d) The best practices in leading countries of the world is being taken into account while drafting the new Act.

Collection of toll

3479. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the toll collection during the last three years, State-wise including Karnataka;

(b) the proposed budgeted collection of revenue from tolls in the budget of 2014-15; and